

**L. A. Notifications and Declarations****MALAPPURAM DISTRICT****NOTIFICATION**

[UNDER SECTION 6 (1) OF THE KERALA SURVEY AND  
BOUNDARIES ACT, 1961]

No. K5-14856/2017.

17th January 2018.

Where as the Government have directed the Survey of land comprised in Survey number noted below it is hereby notified under Sub section (1) of section 6 of the Kerala Survey and Boundaries Act, 1961 the Survey operation will be started in the Village soon and the survey number of the Village noted below will be demarcated and surveyed and that every persons claiming to be interested in the registered land situated within or adjoining the undermentioned land is hereby invited to attend immediately either in person or by agent on the Surveyor employed in the locality and also from time to time when called up on for the purpose of pointing out the boundaries and supplying information in connection therewith.

Under Sub Section (2) of Section 6 of the above said Act, this notification shall be held to be availed notice to every person having any interest in the under mentioned land.

Under Sub Section (3) of the Section 6 of the above said Act, all the registered holders are hereby required.

- (a) to clear within 15 days by cutting down or removing any trees, jungle, fences, standing crops or other material obstructions, the boundaries or other lines the clearance of which may necessary for the purpose of Survey and
- (b) to provide labour at such time and for such periods as may from time to time be required by furnishing flag holders and Chainman; and
- (c) to provide suitable survey marks and other wise to give such assistance in the survey as may be demanded under the said Act or the Rules made thereunder.

If any person fails to comply with these requisitions under clauses (a) to (c) mentioned above, the work will be got done by employing hired labour and the cost here of will be recovered from the defaulters as provided in the Act and Rules made thereunder.

## DETAILS OF LAND

District—Malappuram.

Taluk—Thirurangadi.

Village — Vengara.

Re-Survey No.—53

Taluk Office,  
Thirurangadi.

(Sd.)  
Tahsildar (Land Records).